

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO. †*440
TO BE ANSWERED ON 23.07.2019**

PROPORTIONAL INCREASE IN RESERVATION

†*440. SHRI M. SELVARAJ:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government would consider implementing proportional increase in reservation for Other Backward Classes (OBCs), Scheduled Castes (SCs) and Scheduled Tribes (STs) consequent upon 10 per cent reservation made for Economically Weaker Section (EWS) and if so, the details thereof;
- (b) whether the Government is likely to bring out a Constitutional Amendment Bill to this effect;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT

(a) to (d): At present, there is no proposal to review the reservation policy on proportionate basis of population.